BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

FIFTH REPORT

(Presented on 23.07.2019)

The Business Advisory Committee held a sitting on Monday, the 22^{nd} July, 2019.

2.	The Committee	recommended	the	allocation	of	time	to	the	following
items	of business as s	hown against e	ach:	_					

(1)	The Transgender Persons (Protection of Rights) Bill, 2019. (Consideration and passing)	3 Hours
(2)	The Right to Information (Amendment) Bill, 2019. (Consideration and passing)	3 Hours
*(3)	The Code on Wages, 2019 (Consideration and passing)	4 Hours
*(4)	The Occupational Safety, Health and Working Conditions Code Bill, 2019 (Consideration and passing)	2 Hours
(5)	The National Medical Commission Bill, 2019 (Consideration and passing)	4 Hours
(6)	The Repealing and Amending Bill, 2019. (Consideration and passing)	1 Hour

^{*} May be listed for combined discussion.

(7) The Insolvency and Bankruptcy Code (Amendment) Bill, 2019. 4 Hours (Consideration and passing) The Inter-State River Water Disputes (Amendment) Bill, (8) 2019. 4 Hours (Consideration and passing) The National Institute of Design (Amendment) Bill, (9) 2 Hours 2019. (Consideration and passing) (10) The Protection of Children from Sexual Offences 4 Hours (Amendment) Bill, 2019, after it is passed by Rajya Sabha. (Consideration and passing)

NEW DELHI; 22nd July, 2019 Ashadha 31, 1941 (Saka)

(Om Birla) Chairperson, Business Advisory Committee.